

F. No. 01(05)/Circular/CESTAT/2021  
**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
West Block -2, R.K. Puram  
NEW DELHI

Date: 30 April 2021

**OFFICE ORDER**

As more number of COVID positive cases are reported among the staff of the Tribunal and in view of the lockdown/curfew declared by different state governments, the Hon'ble President, considering the safety of all concerned, directs that the Principal Bench and all the Regional Benches of the Tribunal will not sit from 3.5.2021 to 14.5.2021.

By Order,

(Bineesh Kumar K. S.)  
Registrar

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2. Members, CESTAT, All Benches.
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